

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).17165-17168/2009

(From the judgement and order dated 13/05/2009 in AN Nos.182-184/2009 and AN No.186/2009 of The HIGH COURT OF RAJASTHAN AT JAIPUR)

NATIONAL COUNCIL FOR TEACHERS EDUN.&ORS.

Petitioner(s)

VERSUS

SHRI.S.S.SHIKSHA PRASHIKSHAN SANTN.&ORS.

Respondent(s)

(With prayer for interim relief)

Date: 06/08/2009 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr. Raju Ramachandran, Sr. Adv.
Mr. V.K. Rao, Adv.
Mr. Saket Sikri, Adv.
Ms. Madhu Sikri, Adv.

For Respondent(s) Mr. S.K. Dubey, Sr. Adv.
Dr. Sumant Bhardwaj, Adv.
Ms. Mridula Ray Bharadwaj, Adv.

UPON hearing counsel the Court made the following
ORDER

Place these petitions on the date to be notified by the
Registry.

[T.I. Rajput]

[Savita Sainani]

A.R.-cum-P.S. Court Master